

DIVISION BENCH
COURT - II

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/296(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	SIBENDRA NATH DAS VS OXYTEL CLUB & RESORTS PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Rahul Singh, Advocate, Adv.] For the Petitioner

Ms. Priyanka Kundu, Adv.

ORDER

1. Ld. Counsels for the Petitioner present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. Post this matter on **04.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PH